

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:71
ANSWERED ON:18.07.2002
RURAL ELECTRIFICATION UNDER APDP
A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL

Will the Minister of POWER be pleased to state:

- (a) whether the Union Government have decided to launch a project under the Accelerated Power Development Programme on rural electrification in the country and specially in Karnataka and Maharashtra;
- (b) if so, the details thereof;
- (c) the funds sanctioned and released for the purpose;
- (d) whether the progress of the projects is not up to the mark;
- (e) if so, the reasons therefor;
- (f) whether the State Governments have sought additional assistance for rural electrification; and
- (g) if so, the steps taken by the Union Government thereon?

Answer

THE MINISTER OF POWER (SHRI SURESH PRABHU)

(a) to (g) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (g) OF STARRED QUESTION NO. 71 TO BE ANSWERED IN THE LOK SABHA ON 18.07.2002 REGARDING RURAL ELECTRIFICATION UNDER APDP.

(a) : No, Sir.

(b) to (g) : The Accelerated Power Development Programme (APDP) now known as the Accelerated Power Development and Reforms Programme (APDRP) was introduced in February, 2001 with the sole objective of restoring the financial viability of the State owned power utilities. The programme aims at upgradation of sub-transmission and distribution network below 33 KV/66KV. In the first phase, 63 circles have been identified all over the country to be taken up for upgradation of sub-transmission and distribution under the APDP. These circles include urban as well as rural areas. Out of these 63 circles, 3 circles in Karnataka and 5 circles in Maharashtra have been identified under this programme. The details of funds released and utilized in these circles are given below :

(Rupees in Crore)

KARNATAKA STATUS OF FUNDS

Circle Name	Cost of Project	APDP Fund Sanctioned	APDP Fund Released	APDP Fund Sanctioned	Loan Fund Utilized
-------------	-----------------	----------------------	--------------------	----------------------	--------------------

Belgaum					
Bijapur	114.52	57.26	57.26	57.26	57.26
Mysore					

R&M of Generation	44.48	24.24	24.24	24.24	24.24
-------------------	-------	-------	-------	-------	-------

Total 159.00 81.50 81.50 81.50 81.50

MAHARASHTRA STATUS OF FUNDS

Circle Name	Cost of Project Sanctioned	APDP Fund Released	APDP Sanctioned	Loan Utilized	Fund
Ratnagiri					
Jalgaon					
Solapur	189.87	90.22	90.22	16.14	72.33
Osmanabad					
Sindhudurg					

R&M of					
Generation	98.48	44.24	44.24	44.24	-
Total	288.35	134.46	134.46	60.38	72.33

The States have also been asked to identify 5-6 additional circles to be taken up for upgradation of sub-transmission and distribution system under APDRP schemes.

The funds for the projects identified under the APDRP are released in accordance with the schedule drawn up in consultation with the Planning Commission, Ministry of Finance and the Implementing Agencies. The progress made can be assessed only after completion of the time schedule drawn up for the project.